

ITEM NO.40

COURT NO.11

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 5502/2012

PUNJAB WAKF BOARD

Petitioner(s)

VERSUS

GRAM PANCHAYAT VILLAGE CHAK HAQIM

Respondent(s)

WITH

SLP(C) No. 7820/2012 (IV-B)SLP(C) No. 7823/2012 (IV-B)SLP(C) No. 8087/2012 (IV-B)SLP(C) No. 7822/2012 (IV-B)SLP(C) No. 21975/2012 (IV-B)SLP(C) No. 25608/2012 (IV-B)SLP(C) No. 35386/2013 (IV-B)

Date : 10-01-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
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M/S. Equity Lex Associates, AOR

For Respondent(s) Mr. Subramonium Prasad, Sr. Adv.
Mr. R. Gopalakrishnan, AOR
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Ms. Kheyali, Adv.
Mr. Rajat Kapoor, Adv.
Mr. Anis Ahmed Khan, AOR

Mr. Devendra Singh, AOR

Mr. S.K. Pabbi, Adv.
Ms. Disha Singh, Adv.
Mr. Vinay Kumar, Adv.
Mr. Ajay Kumar Singh, AOR

Mr. S. Wasim A. Qadri, Adv.
Mr. Jubair Ahmad Khan, Adv.
Mr. Zaid Ali, Adv.
Mr. Tamim Qadri, Adv.
Mr. Mudasir Nabi, Adv.
Mr. Saeed Qadri, Adv.
Mr. Abhishek Atrey, AOR

Mr. Balbir Singh Gupta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. 11th January, 2018.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER